

C.A No. 45/(MAH)/2012

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and  
441 of the Companies Act, 2013.

| S. No. | NAME   | DESIGNATION          | SIGNATURE   |
|--------|--|----------------------|---|
| 1.     | Adv Devul<br>Dighe<br>ilb SD<br>Israni Law<br>Chambers | Adv for<br>Applicant |  |

ORDER

CA 45/621A/441/NCLT/MB/MAH/2012

At request of the Petitioner, list this matter on 20.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)